

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 236 OF 2016 &
IA NOS. 500 & 501 OF 2016**

Dated: 22nd September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**NESCO Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Rimali Batra

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R.2

ORDER

Issue notice. Mr. Hasan Murtaza takes notice on behalf of Respondent No.2. Notice be issued to the other respondents returnable on 27.10.2016. Dasti, in addition, is permitted.

List the matter on **27.10.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**